To, Rahul Khullar Chairman TRAI New Delhi 26/08/2013

Dear Sir,

We are very greatfull to you for taking a long awaited step, by initiating consultation on restricting the role of authorised Distribution agencies (Aggregators) in TV channel distribution (6.8.2013).

Broadcasters, after creating large bouquets distribute them through agencies, which demands illegitimate and hefty amount for there services from the Mso and therby exploit not only the Mso bother stakeholder like Lco and the ultimate subscriber of cable tv services. It will save livelihood of lakhs of people working as small operators, independent MSOs and employees of Cable TV Network who comprise majority of Cable industry.

This will also eliminate the unethical monopolistic tendencies, an issue of huge concern and ultimately will definitely is protect the consumer from the exploitation which he is currently facing as he pays hard earned money.

subscribers will not suffer blackouts as large bouquets will eliminate the problem of blackout faced by the subscribers

Once again, I want to thank you on behalf of independent MSOs, LMOs (Last mile Owners) and their employees ,for taking a step which has democratised the whole process, that will empower each and every stakeholder in the Cable tv industry to raise their geneuine concerns.

Thanking You, Dushyant Kanojia 09810813173